

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR. JUSTICE P.V.KUNHIKRISHNAN

FRIDAY, THE 08TH DAY OF MAY, 2020 / 18TH VAISAKHA, 1942

B.A.No.2593 /2020

CRIME NO.36/2020 OF POOCHAKKAL POLICE STATION, ALAPPUZHA DISTRICT

Petitioner/2nd Accused :

Maneesh, CP., 23 yrs, S/o Prakasan,
Chethiparambath House,
Vaduthala P.O., Arookutty, Cherthala,
Alappuzha.

By Adv. Sri.K.V.SABU

Respondent/complainant:

State of Kerala,
Represented by the Public Prosecutor,
High Court of Kerala, Ernakulam,
Kochi-682 031.

SRI. AJITH MURALI, PP

SRI. SANTHOSH PETER SR.PP

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON
08.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

P.V.KUNHIKRISHNAN, J

B.A.No.2593 of 2020

Dated this the 8th day of May, 2020

O R D E R

The counsel for the petitioner submitted that, he is withdrawing this bail application. Hence, the bail application is dismissed as withdrawn.

P.V.KUNHIKRISHNAN, JUDGE

VPK